been established in terms of Article 350B of the Constitution. Suitable follow-up action is taken by Government on their recommendations | reports.

(e) Suject to certain restrictions the freedom of religion is conferred upon all the persons including foreigners residing in India.

Thefts in houses in North and South Avenues, New Delhi

2571. SHRI NG. TOMPOK SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of recent cases of thefts and house breaking reported from North and South Avenues, New Delhi;

(b) whether it is also a fact that some unauthorised persons are found sleeping during night in the stairs of servant quarters and passages near North and South Avenues Enquiry Offices and the motor garages allotted to Members of Parliament; and

(c) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) During the period, 1st June to 13th December, 1980, 11 cases of theft and no case of house breaking were reported to the Delhi Police from North and South Aevenue.

(b) It is for the allottees of the quarters and motor-garages to point out to the police about the unauthorised persons found sleeping in the stairs and passages etc.

(c) The following steps have been taken:

(i) Mobile and foot patrolling in the area has been intensified.

(ii) Special attention is pajd to verification of antecedents of servants employed by M. Ps.

(iii) Pickets have been depute! at vulnerable points.

(iv) Motor-Cycle patrolling is done round the clock.

Consultative machinery in Central Government Offices

2572. SHRI N. K. P. SALVE;

SHRI SWAMI DINESH CHANDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Central Government offices and other offices where there is no forum like consultative machinery to resolve the difference between the staff and the Administration; and

(b) the steps being taken to ensure establishment of such forum.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Information is being collected.

(b) This Department is in constant contact with other Ministries]Departments for constituting Office Councils j_n their organizations.

Feeder posts

2573. DR. M. M. S- SIDDHU: "Will the Minister of HOME AFFAIRS be pleased to state the details. Ministry and Department-wise of the posts recognised as Feeder Posts while pre paring the first Select list for pro motion to Grade IV of the Indian Statistical Service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH); A statement is enclosed.